

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:596
ANSWERED ON:09.07.2004
FAST TRACK COURTS
Budholiya Shri Rajnarayan;Paswan Shri Sukdeo

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Fast Track Courts set up so far and made functional in the country;
- (b) the amount released to each State as grants for setting up of such Fast Track Courts; and
- (c) the number of Fast Track Courts proposed to be set up during 2004-2005, State / Union Territory-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K.VENKATAPATHY)

- (a) So far, 1686 Fast Track Courts have been set up in the country, out of which 1488 courts have been made functional.
- (b) A Statement showing the amount released to each State for setting up of Fast Track Courts is placed at Annexure -1.
- (c) A Statement showing the number of Fast Track Courts to be set up by the States and the Union Territories during 2004-2005 is placed at Annexure - II.